

(5)

16/6/92 Mr. Swamy for appt.  
Mr. Paul rep. for Dandapani.

Since the pleadings are complete,  
list for final hearing on 27.92

ph

LD  
H/D  
16/6

Seh.  
Soren  
16/6

PSHM & ND

Mr. P. Sivan Pillai  
Smt. Preethi for Railways

Learned counsel for the applicant, seeks  
permission to withdraw the O.A. so as to enable him  
to take appropriate steps before the appropriate  
authority. Permission is granted. The application  
is therefore dismissed as withdrawn.

*(Signature)*

(N. Dharmadan)  
Judicial Member

*(Signature)* 2/7/92

(P.S. Hakeeb Mohamed)  
Administrative Member

2.7.92

(13)

*(Handwritten notes and signatures)*  
F.C.  
Rz  
Sp  
mBR